

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. IA (COMPANIES ACT)/97/2022 IA (COMPANIES ACT)/66/2022
In CP/359(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024

NAME OF THE PARTIES: - Punjab Terminals Pvt Ltd
V/s
Prudence Maynard & Anr

Section: Rule 11 of NCLT 397 -398 of Companies Act

ORDER

Adv. Ms. Fereshte Sethna a/w Adv. Abhishek Tilak and Adv. Mohit Tiwari appeared for the Petitioner/Applicant. Sr. Adv. Rahul Narichania a/w Adv. Abhishek Mishra appeared for the Respondent No. 1 to 6. Adv. Abhishek Khare appeared for the Respondent No. 7. Heard, the arguments of the counsel for the Respondent. List this matter on **16.02.2024 at 2:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)